

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 100 OF 2015

Dated : 8th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Tamilnadu Generation & Distribution Corpn. Ltd. & Anr. ...Appellant(s)

Versus

JSW Steel Ltd. & Anr. ...Respondent (s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Rahul Balaji
Ms. Suchitra Kumbhat
Mr. Senthil Jagdeesan for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **29.04.2016**.

**(I.J. Kapoor)
Technical Member**
ts/dk

**(Justice Ranjana P. Desai)
Chairperson**